

CODING SHEET

IN THE HIGH COURT OF ORISSA: CUTTACK

CHAPTER-VI, RULE – 28

CAVEAT PETITION

(To be filled by the Registry)

Caveat No. Year Date of Registration

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D. No. _____ Date of Presentation _____

(To be filled by the Counsel for the Caveator in black ink)

Case Type: W.P. (C) NO. _____ / 2013
Petitioner / Appellant (s): Sarat Chandra Parida
Home District: Mayurbhanj Sex (M /F): Male. Age: 34
O.P./ Respondent (s): Padia Naik and 2 others (Caveator).
Counsel for the Caveator with State Bar Council Enrolment No., E.Mail Id / Phone No./ Mobile No. if any
Mr. Harihar Chand, Advocate, O. E. No. 132 of 1999, EMail:hchandgmail.com,M:9778945673

Subject Matter / Act

Restoration of possession under Rule 3-A of Regulation II of 1956

Connected / Previous/
Covered case, if any Type No of

Passing Officer _____
Sd.
(Mr. Harihar Chand, Advocate)
Signature and full name of the
Caveator / Counsel for Caveator